

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 179 OF 2013

In the matter of Companies Act, I
Of 1956
And
In the matter of Glodyne
Technoserve Ltd. (In Liqn.)

SALE NOTICE

Pursuant to the order dated 10.4.2019 passed by the Hon'ble High Court, Bombay, on OLR No.110 of 2019, the offers are invited in sealed cover from the intending purchasers for the purchase of the Movable assets of Glodyne Technoserve Limited (In Liqn.) lot wise as follows:

Sr. No.	Particulars of the assets	Lot No.	Reserve Price (Rs.)	EMD (Rs.)	Inspection
2	Movable assets lying at RS-3, Second Floor Radheshyam CHS, Bldg., No.53, Gandhinagar, MIG Colony, CTS No.640 Bandra (E), Mumbai-51,	I	5,00,000	25% of RP	On 08.05.2019 between 11.00 a.m. to 4.00 p.m.
2	1 Vehicles parked at C/o. M/s. Swadeshi Mills Ltd. (In Liqn.) near Chunnabhatti Railway station, Sion, Mumbai, described below ; TOYOTO INNOVA-2.5V Registration No.MH-14-BC-7674	II	-	25% of offer price	On 08.05.2019 between 11.00 a.m. to 4.00 p.m.
3	Moveable assets lying at 801, Balarama, Bandra Kurla Complex, Bandra, Mumbai-51	III		50,000	On 08.05.2019 between 11.00 a.m. to 4.00 p.m.

The sale will be on “as is where is and whatever there is basis”, and subject to confirmation of the Hon'ble High Court at Bombay.

The sealed cover shall be superscribed with the words **“Offer for the Lot No. _____ of Glodyne Technoserve Ltd. (In Liqn.)”** alongwith **Earnest Money deposit** (25% of the Offer Price) by way of Demand Draft / Pay Order drawn in favour of **“The Official Liquidator, High Court, Bombay.”** payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building, M. G. Road, Fort, Mumbai-400 023 latest by **22.05.2019** by **4.00 P.M.** All the offers will be opened on **12.06.2019** at **3.00 P.M.** or thereafter before the Hon'ble High Court, Bombay when the

offerors or their authorized representatives may be present, if they so desire. No intending purchaser will be allowed to bid in the auction in the name of nominee/ nominees. No separate notice will be given to the offerors, ex-directors or petitioner of the company (In Liqn) in respect of auction sale and the interested parties may watch the Board of the Hon'ble High Court, Bombay for further date of hearings. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in .

The terms and conditions of sale of the Movable assets can be obtained from the office of the undersigned on any working day during office hours on payment of Rs.200/-

Dated this 25th day of April, 2019.

Sd/-

(V.P.KATKAR)
OFFICIAL LIQUIDATOR,
HIGH COURT, BOMBAY.
5th Floor, Bank of India Bldg,
M.G. Road, Fort, Mumbai-23.
Tel: - 22670024 / 22675008